

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO. 2204/2001

M.A.NO. 1840/2001

Thursday, this the 27th day of September, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S.A.T. Rizvi, Member (Admn)

1. Canteen Mazdoor Sabha, through its working President
Shri Surendra Prasad Khugsal
548, Lodhi Road Complex,
New Delhi-3.
2. Shri Arun Kumar, s/o Shri D.M.Thakur
Ministry of External Affairs Canteen
South Block
New Delhi.

..Applicants

(By Advocate: Shri U.Srivastava)

Versus

Union of India through

1. The Secretary
Ministry of Personnel
Public Grievances & Pensions
Govt. of India, North Block
New Delhi
2. The Secretary
Ministry of Finance
Department of Expenditure, North Block
New Delhi.

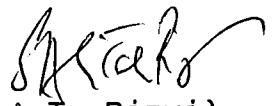
..Respondents

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J):-

Shri U.Srivastava, learned counsel seeks
permission to withdraw the OA and MA-1840/2001.

The OA and MA are accordingly dismissed as
withdrawn.


(S.A.T. Rizvi)
Member (A)

/sunny/


(Mrs. Lakshmi Swaminathan)
Vice Chairman (J)